

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 636 of 2020**

**IN THE MATTER OF:**

**State Bank of India**

**...Appellant**

**Versus**

**Vibha Agro Tech Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Sanjay Kapur and Mr. V M Kannan, Advocate.**

**For Respondent: Mr. M. Srinivasan Rao, Mr. Joydip Bhattacharya and  
Mr. Sarath S. Janardanan, Advocates.**

**ORDER**

**(Through Virtual Mode)**

**22.01.2021:** Pleading having been completed and written submissions having been filed, let appeal be processed for hearing on **26<sup>th</sup> February, 2021** before Court No. IV.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Kanthy Narahari]  
Member (Technical)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*